



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,14th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.A./253/2015	SRI DEBAJIT KALITA Versus THE STATE OF ASSAM AND ANR.	MR.B K BHATTACHARJEE DR.R SARMAH MR A TALUKDAR MS.P SAHA MR. B PRASAD MR K K KALITA MR P J BORAH	PP, ASSAM
2	Crl.A./64/2016	MUSTT KHAIRUNNESSA Versus THE STATE OF ASSAM and 4 ORS	MR.I A HAZARIKA MR. R MAZUMDAR MR.H ALI MR.N H LASKAR MR.A ALAM MR.H MUBARAK	DR. B AHMED (R-3) MR K UDDIN (R-3) MR. A K AZAD (R-3) PP, ASSAM
3	Crl.Pet./135/2018	BITHAL KUMAR HEMKAR Versus SHREE SHREE MAA BAGLA SEWA SAMITI AND 2 ORS.	MR J C GAUR MS. M GAUR	
4	Crl.A./308/2018	NUR MOHAMMAD Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
5	Crl.A./332/2018	MOTIBUR RAHMAN @ MOTIBUR RAHMAN MAZUMDAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. A M BARBHUIYA MS. S F MAITAI MS F BEGUM MS. M MEDHI	PP, ASSAM
6	Crl.Rev.P./402/2018	MD. AFJAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
7	I.A.(Civil)/2215/2018 IN WP(C)7948/2018(D/O) in Test.Cas./283964/2016	SRI GOUR SUNDAR DAS Versus ON THE DEATH OF JITENDRA KR. DAS	MS. S SENAPATI MS. B SARMA MR. P DEKA	
8	WP(C)/5722/2019	PREM CHANDRA SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	DR. B N GOGOI MR N BARUAH MR. B HAZARIKA	SC, SEC. EDU. GA, ASSAM MR. M GOSWAMI MR. K KONWAR MR A DEY
9	WP(C)/6819/2019	RAM CHANDRA CHAUBEY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. D J DAS	SC. REVENUE SC, TINSUKIA MUNICIPAL BOARD
10	WP(C)/716/2022	SAILENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA	SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1864/2019 IN CRP(I/O)42/2017(D/O) in CRP(IO)/42/2017	ON DEATH OF SOID ALI MONDAL HIS LEGAL HEIRS JALEKHA KHATUN and 32 ORS. Versus ON THE DEATH OF PURNIMA DEVI	MR. T ISLAM	GA, ASSAM MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI
2	WP(C)/3259/2021	AKLIMA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU MR. R ISLAM GA, ASSAM MR F A AHMED
3	WP(C)/4879/2021	CHANDAN KAIRI Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K PURKAYASTHA MR. S SHARMA	SC, ELEM. EDU SC, SSA
4	WP(C)/6163/2021	PUB DERGAON KRISHNARAM ADARSHA HIGH SCHOOL Versus THE STATE OF ASSAM AND 12 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM MS. P BHATTACHARYA (R- 9,11,12,13) MR. A BORUA (R- 9,11,12,13) SC, REVENUE
5	WP(C)/6470/2021	PRAHLAD SINGH GUJRAL Versus THE UNION OF INDIA AND 10 ORS.	N BAISHYA MR G CHOUDHURY MS S KAUSHIK	MR. S C KEYAL (REGIONAL DIRECTOR OF COMPANY AFFAIRS, NORTH EASTERN ZONE, R-2,3) MR. B DEKA ASSTT.S.G.I.

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1316/2014	RASMAN ALI Versus THE ASSAM POWER DISTRIBUTION COMANY LTD. APDCL and 7 ORS.	MR. J H SAIKIA	SC, APDCL
2	WP(C)/1854/2014	LENIN MOCHAHARI Versus THE STATE OF ASSAM AND 10 ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.H NATH GA, ASSAM SC, BTC
3	WP(C)/6778/2016	MD. ABU SIDDIQUE Versus THE STATE OF ASSAM AND 7 ORS	MR.D P CHALIHA MR.U P CHALIHA	GA, ASSAM
4	WP(C)/4322/2017	MANOSHA SARKAR Versus THE STATE OF ASSAM and 6 ORS.	MR.R S CHAUHAN	GA, ASSAM
5	WP(C)/1710/2018	SAHANA BEGUM MAZUMDAR Versus THE STATE OF ASSAM AND 9 ORS.	MR. N H MAZARBHUIYAN MR. JUNM LASKAR MS. A AHMED	GA, ASSAM MR. B P SINHA MS. R SARKAR
6	WP(C)/4387/2021	MANIK DUTTA Versus THE STATE OF ASSAM AND 7 ORS.	MR H I CHOUDHURY MR. N HAQUE MR M HUSSAIN MS. P ADHIKARI	SC, ELEM. EDU GA, ASSAM
7	WP(C)/6296/2021	MD. FAIJUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHAUHAN	SC, HEALTH
8	FAO/27/2022	PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR G RAHUL MR. D M NATH
9	WP(C)/1709/2022	PREMJIT SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. K K HANDIQUE MR. D GOGOI	GA, ASSAM SC, REVENUE
10	WP(C)/3620/2022	MOFIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR. J ALI	GA, ASSAM

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